

Name of the Company	Loan amount out- standing as on 31-3-74
<b>I. Public Sector</b>	
1. The Shipping Corporation of India Ltd., Bombay . . . . .	162,45,63,348·71
2. The Mogul Line Ltd. . . . .	2,91,27,937·68
	1,65,36,91,286·39
<b>II. Private Sector</b>	
1. Chowgule Steamships Ltd., Bombay . . . . .	3,09,31,914·49
2. Damodar Bulk Carriers Ltd., Bombay . . . . .	4,04,60,329·00
3. Dempo Steamships Ltd., Bombay . . . . .	4,03,73,375·00
4. The Great Eastern Shipping Co., Ltd., Bombay . . . . .	19,88,80,131·74
5. India Steamships Co. Ltd., Calcutta . . . . .	4,75,42,220·90
6. Kerala Lines Ltd., Madras . . . . .	14,89,200·00
7. R.A.J. Lines Ltd., Madras . . . . .	46,47,619·64
8. Ratnakar Shipping Co. Ltd., Calcutta . . . . .	3,66,82,215·00
9. South India Shipping Corporation Ltd. Madras . . . . .	9,53,60,443·29
10. Surrendra Overseas Ltd. Calcutta . . . . .	2,46,18,983·20
11. Seven Seas Transportation Ltd. Bombay . . . . .	1,24,20,736·00
12. The Scandia Steam Navigation Co. Ltd. . . . .	17,21,67,950·28
TOTAL . . . . .	70,55,75,118·54

(c) The financial assistance given to the Shipping Companies has been utilised for the purpose for which it was sanctioned.

**Reaction in Nepal over Associate Statehood to Sikkim**

525. SHRI ARJUN SETHI:  
SARDAR SWARAN SINGH  
SOKHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there has been adverse reaction in Nepal following

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Sikkim being made an Associate State in the Indian Union as a result of recent Constitution Amendment; and

(b) if so, the reaction of Government thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):

(a) Yes, Sir.

(b) We have made it clear that this matter concerns only the people of India and Sikkim.